

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SILVER SPRING NETWORKS INDIA LLP

1.	NAME OF THE CORPORATE PERSON	SILVER SPRING NETWORKS INDIA LLP
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02nd May 2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	IDENTIFICATION NUMBER OF CORPORATE PERSON	AAJ-3127
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	H-63, Ground Floor, Vijay Chowk, Laxmi Nagar, New Delhi, Delhi- 110092.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 th March 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY HOTEL ANNAPOORNA ROAD), COIMBATORE – 641038 TAMIL NADU, INDIA Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th April 2024

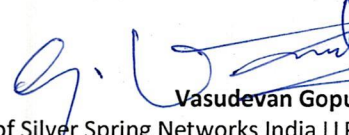
Notice is hereby given that Silver Spring Networks India LLP has commenced voluntary liquidation on 30th March 2024.

The stakeholders of Silver Spring Networks India LLP are hereby called upon to submit a proof of their claims, on or before 29th April 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01st April 2024
Place: Coimbatore


Vasudevan Gopu
 Liquidator of Silver Spring Networks India LLP
 Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849

